



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. O.A. 897 of 2005

Applicant(s) Malaya Kumar Rath Respondent(s) Union of India & Others

Advocate for Applicant(s) M/S. Adam Ali Khan Advocate for Respondent(s) K. M. H. Niamati
S. K. Mishra

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>I.P.O. at Rs. 50/- filed. Copy served Notes pointed out in Secretary may kindly be seen. For favour of Registration please</p> <p><i>S. O. (G)</i></p> <p><i>Jh</i> 18.11.05</p> <p><i>Jh</i> 20.10.05</p> <p><i>DR</i> 20.10.05</p> <p><i>DR</i> 20.10.05</p> <p><i>DR</i> 20.10.05</p> <p>Please get in touch with defects reffed</p> <p><i>DR</i> 20.10.05</p>	<p><i>DR</i> 20.11.05 Register</p> <p><u>Order dated 28.11.05</u></p> <p>Heard Mr. K. M. H. Niamati, Ld. Counsel appearing for the applicant.</p> <p>A copy of this O.A. has already been served on Mr. R. C. Rath, Ld. Standing Counsel for the Railways who has also ^{been} heard in the matter.</p> <p>In course of hearing of this case, for admission, the Counsel for the applicant has filed a Memo seeking permission to withdraw this case to work out his remedy by representing the authorities.</p> <p>In the above view of the matter, this O.A. is</p>

2

Notes of the Registry	Orders of the Tribunal
<p>Defects removed. For purpose of Registration, please.</p> <p>9.11.03</p>	<p>permitted to be withdrawn; so that the applicant can work out his remedy by representing the authorities.</p>
<p>Defects removed. For Registration.</p> <p>14/11/03</p>	<p>Send copies of this order to the Respondents, along with copies of this O.A., and free copies of this order be handed over to the Counsel appearing for both the parties.</p> <p><i>Johari</i> 28/11/03 Member (J)</p>
<p>For Admision — copy issued.</p> <p>14/11/03</p>	
<p><i>h</i> 28/11/03</p> <p><i>Baneru</i></p> <p>Copies of order Dt 28/11/03 along with copies of O.A. and to all Respondents by Regd Post and such copies of order Issued to the Counsel for both sides.</p> <p><i>h</i> 9/12/03</p>	